

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 232
105(ND)2017

IN THE MATTER OF:

Mr. Gobinder Singh Chopra & Ors. ... Applicant/Petitioner

Versus

M/s. Mr. Preminder Singh & Ors. ... Respondent

Under Section: 241/242

Order delivered on 29.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)**

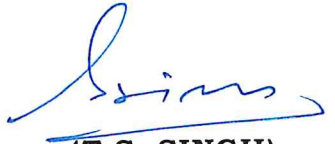
PRESENT:

For the Applicant : Mr. Nikhil Parikshith

**For the Respondent : Mr. Ritin Rai Sr. Advocate along with Adv.
Aabhas Kshetarpal for Respondent no. 1 to4 and
Adv. Monika Phartyal for Respondent no. 6
Mr. - AChatterjee, R-5, in person**

ORDER

Due to paucity of time, the matter is re-notified to 18.11.2022.


(T.S. SINGH)
COURT OFFICER